

वही कम्पनी का पंजीकृत कार्यालय दोहरी-आन-सान में स्थित है जिसे अमकोर में जाना का प्रस्ताव है। कम्पनी की नीति के अनुसार समूह "ग" और "घ" पदों में भती के मागले में स्थानीय लोगों को तरजीह दी जानी है। अन्य पदों के लिए अखिल भारतीय आधार पर भती की जाती है और जन कार्य की आवश्यकता के अनुसार साक्षात्कार के स्थल के बारे में निर्णय लिया जाता है।

Benefit in Purchase of Chloramphenicol and Doxycycline by Large Scale units

4884. SHRI BHEEKHABHAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 2556 on 9-3-1982 regarding sale of Doxycycline and Chloramphenicol and state:

(a) what definite steps Government have taken to mop up the unintended benefit that has occurred to large scale units on account of their purchase of Chloramphenicol and Doxycycline from the open market;

(b) whether these large scale units owe more than Rs. 2 crores on this account and the mopping up of funds for Government has been considerably delayed; and

(c) if so, the reaction of Government in the who's matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). Detailed exercises are already under way to mop up the difference between the prices of Chloramphenicol Powder and Doxycycline Hydrochloride allowed to the price controlled manufacturers of formulations in their formulation prices, and prices at which these drugs have actually been procured. The extent of the amount due on the above account is not known at present.

Import of Ethambutol Hydrochloride

4885. SHRI BHEEKHABHAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government had renegotia-

ted for a better price for import of Ethambutol Hydrochloride by the canalising agency;

(b) if so, what was the time period given to the manufacturers for submitting the revised offers;

(c) whether the order has been confirmed on a manufacturer whose material failed to pass the required test in the last supply; and

(d) what is the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (d). M/s State Trading Corporation (STC) had issued a purchase enquiry for 6 MTs. of Ethambutol Hcl on 3-5-1982 with the closing date of 6-5-1982. The closing date was kept short in view of urgency of imports. Against this enquiry, STC had placed orders on four international suppliers of Ethambutol Hcl. One of these suppliers was M/s Siofor, Italy whose was the lowest valid offers against the enquiry dated 3-5-1982. At the time of placing the order STC had received information that a consignment of 3 MTs. of Ethambutol Hcl. supplied earlier by M/s Siofor, Italy had not passed the quality test. The import of 3.5 MTs. of Ethambutol Hydrochloride did not materialise, as the performance guarantee required to be given by supplier was received by STC in the last week of June, 1982, whereas the letter of credit was valid upto 31-5-1982. STC has now lodged the necessary claims against M/s Siofor, Italy, for the quantities of Ethambutol Hcl. supplied by them which failed in the quality test.

Manufacture of Chloramphenicol Palmitate by M/s Park-Davis

4886. SHRI BHEEKHABHAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a number of small scale units are manufacturing Chloramphenicol Palmitate from the same process used by M/s Park-Davis in the country;

(b) whether Government have approved the sale price of more than Rs. 800 per